

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.344
ANSWERED ON 08.12.2022**

ESTABLISHMENT OF NTPC PLANT

†344. SHRIMATI GOMATI SAI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether any unit of thermal power plant has been established in Lara by NTPC in Parliamentary Constituency of Raigarh in Chhattisgarh under the Rehabilitation Rules of 2012 and if so, the details thereof;**
- (b) whether there is any provision to implement the Rehabilitation Rules of 2012 by the Government of Chhattisgarh in NTPC Lara Plant and if so, the details thereof;**
- (c) whether employment is likely to be provided to the affected people by the implementation of the said rule; and**
- (d) if so, the details thereof along with the date by which it is likely to be implemented?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) : NTPC has established Lara Super Thermal Power Project of 1600 MW at Pussore Tehsil of Raigarh district in State of Chhattisgarh. The Rehabilitation and Resettlement (R&R) Plan for the affected persons due to land acquisition for NTPC Lara has been formulated and implemented based on "Ideal Rehabilitation Policy 2007 of State of Chhattisgarh (As amended)" and NTPC's Rehabilitation & Resettlement Policy.

(b) : There is no provision to implement the Rehabilitation Rules of 2012 by the Government of Chhattisgarh in NTPC Lara Plant. The Rehabilitation & Resettlement (R&R) plan of NTPC Lara has been formulated in consultation with the stakeholders, Village Development Advisory Committee (VDAC) and District Administration, taking into consideration the provisions of then applicable "Ideal Rehabilitation Policy 2007 of State of Chhattisgarh (as amended)" and NTPC's Rehabilitation & Resettlement Policy.

(c) & (d) : The Lara Thermal Plant was not established under the Rehabilitation Rules of 2012. However, as per approved R&R plan of NTPC Lara, Rehabilitation Grant (RG) in form of either annuity for 30 years or one-time settlement, in lieu of employment has already been provided to 1823 Project affected families based on the certified list provided by the State Government.

In addition to the above, the 79 posts for ITI Trainees, Assistant General Trainees and Diploma Trainees were notified for eligible PAPs (Project Affected Persons)/nominees of eligible PAPs of NTPC Lara vide notification WR2/Lara01/2020 dated 27.11.2020. A total of 57 PAPs have been employed in NTPC Lara based on written and skill tests.
